

GOVERNMENT OF INDIA
MINISTRY OF WATER RESOURCES,
RIVER DEVELOPMENT & GANGA REJUVENATION
LOK SABHA
UNSTARRED QUESTION NO. 22
ANSWERED ON 02.02.2017

VISIT OF CENTRAL TEAM TO CAUVERY BASIN

22. SHRI K. ASHOK KUMAR

Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

- (a) whether any Central team has visited Cauvery basin recently;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether it has submitted any report to the Government; and
- (d) if so, the details thereof and the follow up action taken thereon?

ANSWER

THE MINISTER OF STATE FOR WATER RESOURCES, RIVER DEVELOPMENT AND
GANGA REJUVENATION

(DR. SANJEEV KUMAR BALYAN)

(a) to (b) As per Supreme Court's Order dated 4.10.2016, the Government of India constituted a High Level Technical Team on 4.10.2016 comprised of Shri G.S. Jha, Chairman, Central Water Commission as Chairman, Shri Syed Masood Hussain, Member (CWC), Shri R.K. Gupta, Chief Engineer (CWC), Chief Secretary, Government of Tamil Nadu, Chief Secretary, Government of Karnataka and one Chief Engineer each from the State of Tamil Nadu, Karnataka, Kerala and UT of Puducherry, as Members of the Committee, to visit the Cauvery Basin area to assess the ground realities in the Cauvery basin. This High Level Technical Committee visited the Cauvery basin from 7th to 10th October, 2016.

(c) & (d) The High Level Technical Team submitted its report to the Hon'ble Supreme Court on 17.10.2016. The report of the Committee includes social aspects and suggested technical aspects. The Committee has not suggested any quantum of water to be released to the party States. The Hon'ble Apex Court took the report on record and proceeded further in the matter. At present, the matter is subjudice in the Hon'ble Supreme Court.
